

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode – Transfer and posting of
Clerks - Orders – Issued.

ORDER NO. A1- 22 / 2022

Kozhikode, Dated :08.02.2022

Due to administrative exigencies the following orders of transfer and posting of the members of Staff are issued.

1. Sri.Srijith.C.P (PEN 585907)Senior Clerk ,Munsiff Court-II,Kozhikode is transferred and posted as such to the Special Court, (NDPS Act Cases) / Addl District & Sessions Court, Vadakara Vice SI No 3.
2. Sri.Rajeevan.N.P (PEN 623496) Clerk, District Court, Kozhikode is transferred and posted as such to Munsiff Court, Koyilandy in the existing vacancy.
3. Smt.Remya.V.R (PEN 894309) Clerk, Special Court (NDPS Act Cases) / Addl District & Sessions Court, Vadakara is transferred and posted as such to the O/o Motor Accidents Claims Tribunal,Vatakara Vice SI No 4.
4. Sri.Lejilesh.V.V.(PEN 426918),Clerk, O/o Motor Accidents Claims Tribunal,Vatakara is transferred and posted as such to Munsiff Court- II , Kozhikode Vice SI No. 1.

The joining time of SI No 1 and 4 is restricted to one day on public inrerest and others are not entitled for joining time. The posting of substitute to Serial No 2 will be made later

Sd/-
DISTRICT JUDGE

To

1. The Special Judge, (NDPS Act Cases) / Addl District & Sessions Judge, Vadakara.
2. The Motor Accidents Claims Tribunal,Vatakara.
3. The Prl Munsiff - II, Kozhikode.
4. The Munsiff, Koyilandy.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II / III / IV, Section B1, DSA District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. The File.
6. The Proceedings file

// True Copy / Forwarded / By Order //


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